

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT:

THE HONOURABLE MR.JUSTICE C.S. DIAS

FRIDAY, THE 28TH DAY OF APRIL 2020/4TH VAISAKHA , 1942

Cri.MC TMP 8 OF 2020

(In Connection with FIR No.1309/2019 of Ranny Police Station,
Pathanamthitta)

Petitioners/Accused No.1 to 4:

1. Prasanna Kumari, aged 46,
w/o.Babu, Thazhathekuttu, Chethackal
Ranny, Pathanamthitta
2. Babu V.T, aged 46,
S/o. Thomas, Thazhathekuttu, Chethackal
Ranny, Pathanamthitta
3. Kunjumon Thomas, aged 60,
S/o.Mathai, Muriyamkoril House,
Chethackal
Ranny, Pathanamthitta
4. Siju Thomas, aged 28,
S/o.Kunjumon Thomas,
Muriyamkoril House,
Chethackal, Ranny, Pathanamthitta

By Adv. K.R Vinod

Respondents/Complainants:

1. State of Kerala represented by
The Public Prosecutor,
High Court of Kerala,
Ernakulam Pin-682 031.

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2. Manoj Thomas, aged 46,
S/o.P.G Thomas, The Village Officer,
Chethackal Village, Ranny,
Pathanamthitta, Pin-689677

BY Public Prosecutor Sri.Bineesh E.C

THIS CRL. MC HAVING BEEN FINALLY HEARD ON 28.04.2020, THE COURT
ON THE SAME DAY PASSED THE FOLLOWING:

C.S. DIAS, J

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DATED THIS THE 28th DAY OF APRIL, 2020

ORDER

The learned Public Prosecutor seeks time to get instructions. The learned Public Prosecutor undertakes, not to arrest the petitioners, till the next posting date. Call on 05/05/2020.

Nsd

**C.S. DIAS
JUDGE**